

SHRI SOMNATH CHATTERJEE (Bolpur): What will you do if it is correct?

SHRI ARJUN SINGH: Let me say, if you don't want me to complete the sentence, that is another matter.

So far as this specific case is concerned, I would like to assure the House that we will look into the facts, gather them and bring them to the notice of the House. I am saying this because as you were kind enough to remark in between, there is a categorical statement by the Chief Minister denying this. Therefore I think he must get an opportunity to say what he wants to say. But we will get the facts and place them before the House. This much I can assure you. *(Interruptions)*

[Translation]

SHRI MADAN LAL KHURANA: Mr. Speaker, Sir, we would like to know whether any letter from Shri-mati Alva has been received in this regard or not.

[English]

SHRI RAMESH CHENNITHALA (Kottayam): It is shocking for the last 38 days Shri Doraiswamy, Executive Director of the Indian Oil Corporation is being kept captive by the J&K militants. It was told that some modalities are being worked out and the Government is eager for the early release of Shri Doraiswamy. For the last 38 days, the people of the country are waiting for the release and are anxiously waiting for the release. It is very unfortunate that in the last 38 days nothing has come out. The Home Minister assured both the Houses that certain steps are going to be taken. I request the Government to take urgent steps for the release of Mr. Doraiswamy. I also request that adequate and extra security must be given to

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the Central Government officials who are working in Jammu & Kashmir for their safety.

SHRI C. K. KUPPUSWAMY (Coimbatore): Sir, I want to raise an important issue regarding the movement of LTTE persons in my Constituency, Coimbatore. In Coimbatore two days ago, the police had found a hand grenade factory which was run by the LTTE and captured that factory. The people of Coimbatore which is my Constituency, are afraid very much because of this LTTE movement. I would like to know as to what action the Central Government has taken in order to curb the LTTE activities in Coimbatore. I want a detailed statement from the Home Minister in this regard. *(Interruptions)*

[Translation]

DR. LAXMI NARYAN PANDEYA (Mandsaur): Mr. Speaker, Sir, I would like to raise the problem of the hundreds of candidate who appear in the examination for Chartered Accountants. The Institute of Chartered Accountants is under the Ministry of Industry. It was decided in 1984 that all the examinations would be held in English as well as Hindi and text books and question papers would also be made available in both the languages. It is a matter of regret that the Institute has failed to make available such books. Consequently, hundreds of students are facing difficulty due to non-availability of books. Therefore, I would like to request the hon'ble Minister through you that he may kindly issue necessary instructions so that the students could get books.

[English]

SHRI PETER G. MARBANIANG (Shillong): Mr. Speaker, Sir, I want to raise a point of grave public importance. In Meghalaya the Constitutional Head, the Governor had directed the Speaker to call the

Assembly for a test of strength on the 7th of this month. On the 3rd of this month, the Congressmen met and requested the Governor not to swear in any new ministers, because of the test of strength on the 7th. However at 4.30 p.m. on the 3rd, the Governor had sworn in two more MLAs as ministers. This is going on against the democratic principles of the Constitution and done by the Head of the State, who is supposed to be the custodian of the Constitution. I hope that the Government of the Congress party here, will not be afraid to take action against such persons. Last time also it was the same person who was sent by the Janata Dal Government as Governor to Shillong to remove Mr. R. R. Rahim, two days before Id festival. He sworn in one Congress MLA, out of 20 Congress MLAs, who joined the Chief Minister, Mr. B. B. Lyngdoh group. This MLA Mr. H. B. Dan. Unfortunately, on Friday a wrong information was brought into this House, saying that Shri Progen D Sangma, the Deputy Speaker who is with the Chief Minister all the time was kidnapped by the Congress. I want the Government to take immediate action in this matter.

DR. KARTIKESWAR PATRA (Balasore): I want to submit the following, through you, Sir, in the House. In Balasore district of Orissa, due to heavy rains on the 22nd July, river Kansabansa was in spate, submerging paddy lands on both banks. Every day water in Salandi river entered the low-lying areas of Bhadrak Municipality and paddy fields in Bonth Block. Besides this, there was also flood in river Baitarai, Kochila & Genguti, following heavy rains on 23rd and 24th of July. 299 villages of six blocks in Bhadrak Sub-division were affected. In the district, about 1.5 lakh people were affected and 18.6 thousand hectares of cropped area was affected. One case of human casualty by drowning was reported.

Breaches in embankments and one minor irrigation project and damage to

wooden bridges have been reported. Emergent relief has not been distributed properly in the marooned areas of the Bhadrak sub-division.

So, I want to submit through you in this House that the Union Government should take necessary steps in this regard.

SHRI P. C. THOMAS (Mavattupuzha): Sir, there are reports in the Press today that there was swindling of crores of rupees by several companies under the guise of getting subsidy for fertilisers. Actually, they were not entitled for such subsidy and they were not given also. But they have managed to get huge amount by way of subsidy at a time when we find that the Government is finding difficult to give even the subsidy which has been given to the farmers. It is a great shame that such swindling is taking place in this country.

I would submit that the Government may please look into this and take very serious action in the matter.

[Translation]

SHRI BHUBANESHWAR PRASAD MEHTA (Hazariabagh) : Mr. Speaker, Sir, dozens of coal mines have been closed in Hazariabagh after nationalisation. Smugglers and mafia groups are extracting one and a half lakh ton coal daily from these closed mines and thus causing loss of crores of rupees to the Central Government. I request the Government to restart mining work in these closed coal mines, so that Central Government could earn profit and Adivasis, Harijans and poor people could get employment.

[English]

SHRI BRIJA KISHORE TRIPATHY (Puri): Honourable Speaker, Sir, I would like to draw the attention of the Government, through you, regarding the alarming situation prevailing in Orissa due to acute shortage of